



RAJASTHAN HIGH COURT

HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR

सत्यमेव जयते

D.B. Civil Writ Petition No. 2905/2024
CNR: RJHC020149152024 | URN: CW / 5532U / 2024

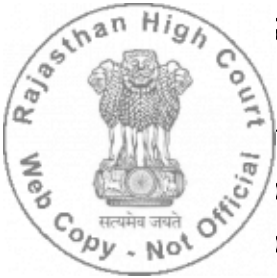
Alok Gupta S/o Sh. Ghanshyam Das Gupta

----Petitioner

Versus

State Of Rajasthan and Ors.

----Respondents



For Petitioner(s) : Mr. Gopal Singh Bareth
For Respondent(s) : Mr. G.S. Gill, AAG assisted by
Ms. Shikha Sharma, AAAG
Mr. Amit Kuri
Mr. R.K. Paliwal

HON'BLE THE ACTING CHIEF JUSTICE MR. SANJEEV PRAKASH SHARMA
HON'BLE MR. JUSTICE BHUWAN GOYAL
Order

23/07/2026

Learned counsel for the petitioner has invited our attention to the report of the National Environmental Engineering Research Institute, Nagpur and specifically to page 181 as well as to the chart relating to the construction required to be made around *Ambawadi* area and stated that despite of the report, the JDA has chosen not to make any constructions. Resultantly, the flow of the water as well as the protection of the *Dravyavati* river has been hampered.

Mr. Amit Kuri, learned counsel shall file his response on the next date to explain as to why they are not making the cement concrete drain channels near the *Ambawadi* area and also in the area prior to *Ambawadi* and in between the hills and the road going from Shastri Nagar to Vidyadhar Nagar.

List on 12.08.2026 along with D.B. Civil Writ Petition No.9497/2007.

(BHUWAN GOYAL),J

(SANJEEV PRAKASH SHARMA),ACTING CJ

N.GANDHI/RAJAT/50